



**PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION (REGD.)**  
**PUNJAB & HARYANA HIGH COURT, SECTOR-1, CHANDIGARH-160001 (INDIA)**

Ref. No. 8283/1/2021 HcBA

Dated 16/8/2021

To

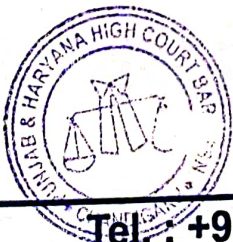
[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)

The Registrar  
Punjab and Haryana High Court  
Chandigarh

Subject: Regarding physical opening of Hon'ble Punjab and Haryana High Court

Sir

The Punjab and Haryana High Court Bar Association has conducted a survey amongst its Hon'ble Members regarding satisfaction with the current arrangement of hearing through virtual mode. The report of survey is enclosed alongwith this letter. Majority of members are in favour of physical opening of the courts considering the factum of drastic reduction in reporting of daily new COVID-19 cases as on today i.e. 16.08.2021, only two cases have been reported and the number of active cases have been reduced to 43 in Chandigarh. Moreover, most of the members and court staff are vaccinated and are less vulnerable to contacting COVID disease. The Punjab and Haryana High Court Bar Association has conducted 39 vaccination camps and have vaccinated 8005 members, their families and other persons connected with the High Court working i.e. vendors,



Tel.: +91 172 2740899, Email : [barchandigarh@gmail.com](mailto:barchandigarh@gmail.com)  
Web : [punjabharyanahighcourtbar.in](http://punjabharyanahighcourtbar.in)





**PUNJAB & HARYANA HIGH COURT BAR ASSOCIATION (REGD.)**  
**PUNJAB & HARYANA HIGH COURT, SECTOR-1, CHANDIGARH-160001 (INDIA)**

Ref. No. 8382/1/2021 HCBA

Dated 16/8/2021

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)

HCBA Staff, AG Office Staff etc till date. Even the most vulnerable section of the society i.e. Children who are yet to be vaccinated are attending the schools.

It is therefore, respectfully prayed that the physical hearing may kindly be resumed at the earliest so that pendency is reduced to some extent and litigants who are waiting for their cases to be heard may get justice.

Thanking you in anticipation

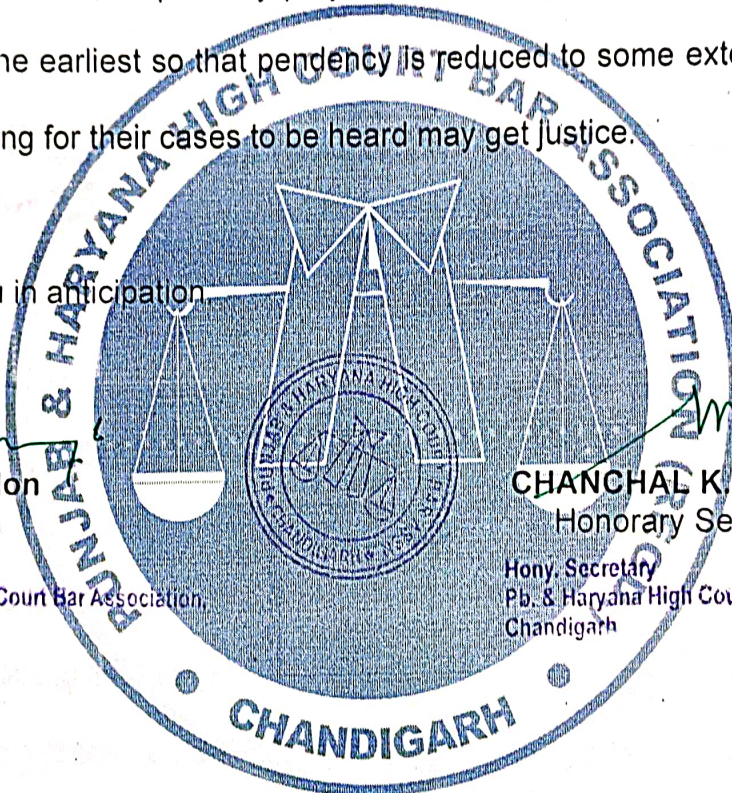
Yours truly

  
G. B. S. Dhillon  
President

President  
Pb. & Haryana High Court Bar Association,  
Chandigarh

  
CHANCHAL K. SINGLA  
Honorary Secretary

Hony. Secretary  
Pb. & Haryana High Court Bar Association,  
Chandigarh



Tel. : +91 172 2740899, Email : [barchandigarh@gmail.com](mailto:barchandigarh@gmail.com)  
Web : [punjabharyanahighcourtbar.in](http://punjabharyanahighcourtbar.in)